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Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

New Delhi, the 28th November, 2018

NOTIFICATION No. 59/2018

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Ram Prakash Singh, Assistant Commissioner from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 28.11.2018.

(S.A. Ansari)
Under Secretary to the Government of India


The Manager,
Government of India Press,
Ring Road, Mayapuri,
New Delhi-110064

Copy to:-
1. Shri Ram Prakash Singh, Assistant Commissioner.
2. The Chief Commissioner of Customs (Preventive) Zone, Patna, 4th Floor, Central Revenue Building, Bir Chand Patel Path, Patna-800001 (Copy of vigilance clearance of the officer is enclosed).
3. PS to MOS(R)/FS/SS/JS(Hqrs.)/Dir(Hqrs.)
4. PS to Chairman CBIC/All Members (CBIC)/Commissioner(Coord)/Director (Ad.V).
5. Pr. ADG (HRM)-I/ADG (HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
6. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
7. SO(P)/Ad.V/Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.